## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 06/59/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: DR Sharma Vs. Pradeep Agarwal & Ors.

SECTION OF THE COMPANIES ACT: 58/59

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Dhiraj Kumar Jha, Company Secretary

For the Respondent (s) : Mr. Amit Goel, Advocate for R3

## **ORDER**

Notice to the ROC returnable on 13th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)